

NATIONAL COMPANY LAW TRIBUNAL
REGISTRAR, NCLT
NEW DELHI

C. P. NO. 804/2016
C. A. NO.

PRESENT: SH. SHIV RAM BAIRWA
REGISTRAR, NCLT

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE REGISTRAR, NCLT OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

NAME OF THE COMPANY: M/s. Npmg Developers Ltd. V/s Nile Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e), 434(1) (a) & (2) & 439

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

This matter is received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The matter was earlier listed before the Hon'ble Principal Bench on 25.4.2017.

The compliance affidavit has been filed in terms of Rule 5 Companies (Transfer of pending proceedings) Rules 2016.

The petitioner has not yet filed affidavit of service regarding serving of compliance affidavit on respondent in terms of Rule 4 (3) of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

The petitioner is directed to file affidavit of service before next date hearing.

List the matter on 08.05.2017.


(SHIV RAM BAIRWA)
REGISTRAR